

ITEM NO.2 COURT NO.13 SECTION II-B
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7809/2021
(Arising out of impugned final judgment and order dated 01-10-2021
in CRR No. 92/2021 passed by the High Court At Calcutta)

KAILASH VIJAYVARGIYA Petitioner(s)

VERSUS

RAJLAKSHMI CHAUDHURI & ORS. Respondent(s)

IA No. 133904/2021 - CLARIFICATION/DIRECTION
IA No. 137746/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 131721/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 137747/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 134058/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(Cr1) No. 8083/2021 (II-B)
IA No.136734/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.140401/2021-EXEMPTION FROM FILING AFFIDAVIT and
IA No.140399/2021-CLARIFICATION/DIRECTION and IA No.136462/2021-
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP (Cr1) No. 8053/2021 (II-B)
FOR ADMISSION and I.R. and IA No.136191/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.136190/2021-EXEMPTION FROM
FILING O.T. and IA No.140542/2021-EXEMPTION FROM FILING AFFIDAVIT
and IA No.140540/2021-CLARIFICATION/DIRECTION and IA
No.136192/2021-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 16-11-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Mr. Kabir Shankar Bose, Adv.
Mr. Amit Mishra, Adv.
Mr. Amit Tiwari, Adv.
Ms. Kanika Singhal, Adv.
Ms. Mughda Pandey, Adv.
Ms. Annie Mittal, Adv.
Mr. Surjendu Sankar Das, AOR
Mr. P.S. Patwalia, Sr. Adv.

Mr. Nachiketa Joshi, AOR
Ms. Kanika Singhal, Adv.
Mr. Amit Tiwari, Adv.
Mr. Santosh Kumar, Adv.
Mr. Vedansh Anand, Adv.
Mr. Praneet Pranav, Adv.

Mr. Maninder Singh, Sr. Adv.
Ms. Swarupama Chaturvedi, Adv.
Mr. Kabir Shankar Bose, Adv.
Mr. Amit Mishra, Adv.
Ms. Kanika Singhal, Adv.
Mr. Dheeraj Trivedi, Adv.
Mr. Debu Chowdhury, Adv.
Mr. Amit Tiwari, Adv.
Mr. Arvind Gupta, AOR

For Respondent(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Suhaan Mukerji, Adv.
Mr. Vishal Prasad, Adv.
Mr. Nikhil Parikshit. Adv,
for M/s. PLR Chambers And Co., AOR

Mr. Bikash Ranjan Bhattacharya, Sr. Adv.
Mr. Rauf Rahim, AOR
Mr. Uday Chatterjee, Adv.
Ms. Sayanti Sengupta, Adv.
Mr. Ali Asghar Rahim, Adv.
Mr. Santanu Maji, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing on behalf of the respondent-Original
Complainant as well as the State prays for time.

Put up on 02.12.2021.

Counter if any, to be filed on or before 01.12.2021.

Interim order passed earlier is directed to be continued till
further orders.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER